**NATIONAL COMPANY LAW TRIBUNAL**
**COURT ROOM NO. 1,**
**MUMBAI BENCH**

**Item No. 8**

**IA 1839/2024**
**In**
**C.P. (IB)/1315(MB)2017**

CORAM:
**SH. PRABHAT KUMAR** **JUSTICE VIRENDRASINGH BISHT (Retd.)**
**HON'BLE MEMBER (TECHNICAL)** **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. VS ABHIJEET MADC NAGPUR ENERGY PVT.LTD.

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

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**ORDER**

None present from the Applicant.

List this matter on **09.05.2024.**

**Sd/-**
**PRABHAT KUMAR**
**MEMBER (TECHNICAL)**

**Sd/-**
**JUSTICE VIRENDRASINGH BISHT**
**MEMBER (JUDICIAL)**

**/NP/**